


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following officials are hereby directed to work as Information Officer-cum-Librarian (Ad-hoc), for the time being for three months with effect from the date mentioned against their names in the pay band of Rs.9300-34800/- with Grade Pay Rs.4600/-(Pay Level 7) purely as a stop gap arrangement or till the regular appointments are made as per "Delhi District Courts Establishment (Appointment & conditions of Service) Rules, 2012" or any further order is issued in this regard, whichever is earlier. However, such appointment shall not confer any right upon the incumbents to claim either regular appointment or seniority.

| S. No. | Name of the Officials | Parental Cadre | For the period |
|--------|-------------------------------|--------------------|--------------------------|
| 1. | Ms. Rajni Malhotra (13164) | Judicial Assistant | 07.10.2022 TO 06.01.2023 |
| 2. | Ms. Geetanjali Sharma (13996) | Judicial Assistant | 07.10.2022 TO 06.01.2023 |

Further, such appointments are subject to the outcome of Writ Petition (Civil) No. 2786/2010 titled as Babita Rani Vs. District & Sessions Judge & Ors.


17.10.22


(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs),
Delhi *Ren*

No. 79355-405
/Admn.-I/S&P/2022

Dated, 17 OCT 2022

Copy forwarded for information and necessary action to :-

1. The Principal District & Sessions Judge East (KKD) / New Delhi (PHC) / South-West (Dwarka) / West (THC) / North-West (Rohini) / South (Saket) / North-East (Karkardooma) / South-East (Saket) / Shahdara (Karkardooma) / North (Rohini).
2. The Principal District & Sessions Judge Cum Spl. Judge (PC Act) (CBI), Rouse Avenue, New Delhi.
3. The Principal Judge (HQs), Family Courts, Dwarka Courts, New Delhi.
4. The Officer Incharge (Library), Tis Hazari/Rohini/, Family Courts (Dwarka), Delhi/New Delhi.
5. The DDO/HOO, Accounts Branch, East (KKD) / New Delhi (PHC) / South-West (Dwarka) / West (THC) / North-West (Rohini) / South (Saket) / North-East (Karkardooma) / South-East (Saket) / Shahdara (Karkardooma) / North (Rohini).
6. Concerned Pay & Accounts Office (Through concerned Accounts Branch (HQs), THC/ East (KKD) / New Delhi (PHC) / South-West (Dwarka) / West (THC) / North-West (Rohini) / South (Saket) / North-East (Karkardooma) / South-East (Saket) / Shahdara (Karkardooma) / North (Rohini) Delhi/New Delhi.
7. Personal Office of the Principal District & Sessions Judge (HQs), THC, Delhi.
8. Administrative Officer (Judl.), Litigation Branch/Recruitment Cell/Promotion Cell (Central), THC, Delhi.
9. Web Site Committee, THC, Delhi.
10. Dealing Official, Personal File/ACR/P&T (Admn. I & II), S&P (Admn II), THC, Delhi.
11. Dealing Official, Establishment Seat, Admin - I, Central, THC, Delhi
12. Dealing Official, Layers Seat, THC, Delhi
13. Official concerned.


Principal District & Sessions Judge (HQs),
Delhi *Ren*

